

(d) the details of the shortage of teachers and class rooms in Delhi and Mumbai, school-wise; and

(e) whether the State Governments have moved any proposal, as mandated by the Right to Free and Compulsory Education Act, 2009 for recruitment of required number of teachers in Delhi and Mumbai?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### **Mismanagement in implementation of MDMS**

698. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that implementation of the Mid-Day-Meal Scheme (MDMS) is being mismanaged in several States;

(b) if so, the details thereof;

(c) whether funds allocated to States/UTs during last three years for the Scheme have been diverted; and

(d) if so, the details thereof and the steps taken to strengthen the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Since 01.01.2010, 29 complaints pertaining to irregularities in Mid-Day-Meal Scheme such as non-coverage of schools, not serving mid day meals regularly, false enrollment of students, involvement of teachers in the Scheme, corruption/misappropriation of funds, serving poor quality meals and non-payment of cooking cost have been received. These complaints were referred to the State Governments; who have taken action on 16/29 of these complaints. While 8 complaints were found baseless; in other cases, the State Governments have taken necessary action which includes recovery from Gram Pradhan, suspension of the School Principal and compensating children as per the directions of the Court.

(c) and (d) No such case has come to the notice during last three years.

#### **Identification of educationally backward States**

699. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the States which have been identified as educationally backward States in the country;

(b) the criteria adopted for identifying educationally backward States;